BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(FORTY-EIGHTH REPORT)

(Presented on 23-2-1988)

The Business Advisory Committee held a sitting on Tuesday, the 23rd February, 1988.

- 2. The Committee recommend the allocation of time to following items of Business as shown against each:—
 - (1) Discussion on Motion of Thanks on the President's Address.

12 hours

- (2) Discussion on the Resolution seeking disapproval of the Delhi Municipal Corporation (Second Amendment) Ordinance, 1987.
- (3) The Delhi Municipal Corporation (Amendment) Bill, 1988. (Replacing the Ordinance)

(Consideration and passing)

2 hours

- (4) Discussion on the Resolution seeking disapproval of the Delhi Administration (Amendment) Ordinance, 1987.
- (5) The Delhi Administration (Amendment) Bill, 1988. (Replacing the Ordinance).

(Consideration and passing)

(6) Discussion on the Resolution seeking disapproval of the Major Port Trusts (Amendment) Ordinance, 1988.

1 hour

(7) The Major Port Trusts (Amendment) Bill, 1988 (Replacing the Ordinance).

(Consideration and passing)

(8) The Customs and Central Excises Laws (Amendment) Bill, 1987.

1 hour

(Consideration and passing)

(9) The Alcock Ashdown Company Limited (Acquisition of Undertakings) Amendment Bill, 1987.

1 hour

(Consideration and passing)

2. The Committee also recommend that discussion under rule 193 regarding recent hike in Administered prices of petrol, coal, steel, edible oils, sugar etc. may be taken up next week after the conclusion of the discussion on the Motion of Thanks on the President's Address.

NEW DELHI;

February 23, 1988

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.

Phalguna 4, 1909 (Saka).

MGIPND-2503 L.S.-23-2-88-500